

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA

UNSTARRED QUESTION NO. : 825

TO BE ANSWERED ON THE 27th July 2026

**LAND ACQUISITION FOR AIRPORT EXPANSION IN HIMACHAL
PRADESH**

825. SHRI HARSH MAHAJAN

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government is aware of the present status of the land acquisition/transfer process required for expansion of airport infrastructure at Kangra (Gaggal) and Kullu (Bhuntar) airports in the State of Himachal Pradesh;
- (b) if so, the details thereof along with the funds allocated and released, if any, towards land acquisition/compensation for these projects during the last three years, year-wise;
- (c) whether the Central Government proposes to expedite coordination with the State Government to complete the pending land acquisition process and if so, the details and timeline thereof; and
- (d) the steps taken/being taken by Government to ensure timely completion of expansion works at these airports?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (d): On the request of the State Government of Himachal Pradesh, AAI has prepared a proposal for expansion of the Kangra Airport, for which additional land of 369.82 acres has been requested from the State Government, which is yet to be handed over to AAI. As per the National Civil Aviation Policy, 2016, the responsibility for providing land for airport development, free of cost and free from all encumbrances, rests with the respective State Government.

Expansion of the existing airport at Kullu-Bhuntar is not feasible due to challenging terrain, land constraints, etc.
